

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.24/ND/2011
RT CP No.210/Chd/Hry/2017**

In the matter of:

Sat Narain Gupta & Anr.

....Petitioners.

Versus.

D.R.Food Ltd. & Ors.


....Respondents.

Present: Mr.Sat Narain Gupta, petitioner No.1 in person.

This matter has been received by transfer from NCLT,
New Delhi.

List the matter on 26.07.2017 along with the connected
company petition which is stated to be already fixed on that date.

July 25, 2017
Ashwani



(Justice R.P.Nagrath)
Member (Judicial)